

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO. 1297
TO BE ANSWERED ON 03.12.2024

CHIEF COMMISSIONER FOR PERSONS WITH DISABILITIES

1297. Shri Vishaldada Prakashbapu Patil

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of recommendations passed by the Chief Commissioner for Persons with Disabilities to various Ministries of the Central Government between 2020 and 2023, Ministry and year-wise;
- (b) whether the Government has received the action taken reports received from various Ministries in response to recommendations made by the Chief Commissioner for Persons with Disabilities between 2020 and 2023, if so, the details thereof and the number of such reports received and if not, the reasons therefor;
- (c) the number of cases decided by the Chief Commissioner for Persons with Disabilities where State authorities or concerned Ministries have communicated reasons for non-acceptance, Ministry-wise, between 2020 and 2023; and
- (d) the number of cases referred by the Chief Commissioner for Persons with Disabilities to the Special Court for non-compliance under Section 93 of the Rights of Persons with Disabilities (RPWD) Act, 2016, between 2020 and 2023, year-wise?

ANSWER
MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B L VERMA)

(a), (b) & (c): The details of recommendations passed by the Chief Commissioner for Persons with Disabilities to various Ministries of the Central Government between 2020 and 2023, Ministry-wise and year-wise are at **Annexure**.

(d) 02 cases were referred by the Chief Commissioner for Persons with Disabilities to the Special Court for non-compliance under Section 93 of the Rights of Persons with Disabilities (RPwD) Act, 2016 in the year 2023. No such cases were referred to the Special Court between the year 2020 and 2022.

Annexure**Details of recommendations passed by the Chief Commissioner for Persons with Disabilities to various Ministries of the Central Government between 2020 and 2023, Ministry-wise and year-wise**

Sl.No.	Name of the Ministry/Department, Govt. of India	Part of Q.No.1297	Year				Total
			2020	2021	2022	2023	
1.	Ministry of Science & Technology	(a)	1	0	0	0	1
		(b) *	0	0	0	0	0
		(c) #	0	0	0	0	0
2.	Ministry of Finance	(a)	1	2	3	2	8
		(b) *	0	1	1	0	2
		(c) #	0	0	1	1	2
3.	Ministry of Railways	(a)	50	42	56	47	195
		(b) *	12	10	16	11	49
		(c) #	0	0	0	2	2
4.	Ministry of Communication & Technology	(a)	13	20	22	8	63
		(b) *	5	6	8	2	21
		(c) #	0	0	0	0	0
5.	Ministry of Personnel, Public Grievance and Pension	(a)	5	2	16	20	43
		(b) *	3	1	6	4	14
		(c) #	0	0	6	5	11
6.	Ministry of Health and Family Welfare	(a)	3	2	7	5	17
		(b) *	1	0	2	1	4
		(c) #	0	0	0	0	0
7.	Department of Atomic Energy	(a)	1	0	6	3	10
		(b) *	0	0	2	1	3
		(c) #	0	0	0	0	0
8.	Ministry of Defence	(a)	6	4	9	7	26
		(b) *	2	1	4	2	9
		(c) #	0	0	0	0	0
9.	Ministry of Agriculture & Farmer's Welfare	(a)	1	0	0	0	1
		(b) *	0	0	0	0	0
		(c) #	0	0	0	0	0
10.	Ministry of Statistics and Programme Implementation	(a)	1	0	1	0	2
		(b) *	0	0	0	0	0
		(c) #	0	0	0	0	0
11.	Department of Space	(a)	1	0	0	1	2
		(b) *	1	0	0	0	1
		(c) #	0	0	0	0	0
12.	Ministry of Tourism	(a)	2	0	0	2	4

		(b) *	1	0	0	1	2
		(c) #	0	0	0	0	0
13.	Ministry of Consumer Affairs Food & Public Distribution	(a)	1	0	0	0	1
		(b) *	0	0	0	0	0
		(c) #	0	0	0	0	0
14.	Department of Heavy Industries, Ministry of Heavy Industries	(a)	2	1	2	2	7
		(b) *	1	1	1	0	3
		(c) #	0	0	0	0	0
15.	Ministry of Ports, Shipping and Waterways	(a)	1	0	0	0	1
		(b) *	0	0	0	0	0
		(c) #	0	0	0	0	0
16.	Ministry of Housing and Urban Affairs	(a)	2	3	2	1	8
		(b) *	1	2	0	0	3
		(c) #	0	0	0	0	0
17.	Ministry of Education	(a)	1	2	1	2	6
		(b) *	1	1	0	0	2
		(c) #	0	0	0	0	0
18.	Ministry of Corporate Affairs	(a)	0	4	0	0	4
		(b) *	0	2	0	0	2
		(c) #	0	0	0	0	0
19.	Ministry of Labour and Employment	(a)	0	2	6	3	11
		(b) *	0	1	2	0	3
		(c) #	0	0	0	0	0
20.	Ministry of Law Justice	(a)	0	1	0	0	1
		(b) *	0	0	0	0	0
		(c) #	0	0	0	0	0
21.	Ministry of Micro, Small and Medium Scale Enterprises	(a)	0	2	0	0	2
		(b) *	0	1	0	0	1
		(c) #	0	0	0	0	0
22.	Ministry of Home Affairs	(a)	0	1	11	5	17
		(b) *	0	0	3	1	4
		(c) #	0	0	0	0	0
23.	Ministry of Environment Forests & Climate change	(a)	0	0	1	0	1
		(b) *	0	0	0	0	0
		(c) #	0	0	0	0	0
24.	Ministry of Civil Aviation	(a)	0	0	4	2	6
		(b) *	0	0	2	0	2
		(c) #	0	0	0	0	0
25.	CAG	(a)	0	0	2	4	6
		(b) *	0	0	1	1	2

		(c) #	0	0	0	0	0
26.	Ministry of Ayush	(a)	0	0	2	1	3
		(b) *	0	0	1	0	1
		(c) #	0	0	0	0	0
27.	UPSC	(a)	0	2	8	0	10
		(b) *	0	1	3	0	4
		(c) #	0	0	0	0	0
28	Ministry of Mines	(a)	0	0	0	1	1
		(b) *	0	0	0	0	0
		(c) #	0	0	0	0	0
29.	Ministry of Information and Broadcasting	(a)	0	0	2	3	5
		(b) *	0	0	1	0	1
		(c) #	0	0	0	0	0
30.	Ministry of External Affairs	(a)	0	0	0	2	2
		(b) *	0	0	0	1	1
		(c) #	0	0	0	0	0
31.	Ministry of Electronic and Information Technology	(a)	0	0	0	2	2
		(b) *	0	0	0	0	0
		(c) #	0	0	0	0	0
32.	Ministry of Road Transport and Highways	(a)	0	0	1	1	2
		(b) *	0	0	1	0	1
		(c) #	0	0	0	0	0

Note:-

* Reasons for not forwarding Action Taken Reports (ATRs) or non-acceptance of recommendations by Ministries/Departments despite statutory provisions and reminders from the Office of Chief Commissioner for Persons with Disabilities (CCPD) is not known.

#Cases pertaining to State authorities are being dealt by the office of concerned State Commissioner for Persons with Disabilities. Office of CCPD does not call for ATRs from the State Commissioner for Persons with Disabilities as the matter is within their exclusive mandate as per Sections 80(b) read with Section 75 (1) (b) of the RPwD Act, 2016.
